

ITEM NO.1

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).993/2021

BADRI

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

([ONLY IA-142002/2023 TO BE LISTED]
IA No.142002/2023 - SUSPENSION OF SENTENCE)

Date : 17-08-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. Rajul Bhargava, Sr.Adv.
Mr. Kartikeya Bhargava, AOR
Mr. Jasir Aftab, Adv.

For Respondent(s) Ms. Srishti Singh, AOR
Mr. Vaibhav Patel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the respondent -
State, list on 24.08.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(RAM SUBHAG SINGH)
COURT MASTER (NSH)